

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP/130(CHE)/2023
Name of Petitioner : Aley Cherian
&
Name of Respondent : Vs
Ozone Projects Pvt Ltd & 7 Others
Section : Sec 213 of CA, 2013

ORDER

Present: Mr. Gaurav Kumar, Ld. PCS for Petitioner.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.
Mr. Vijith, Ld. Counsel for R4.

Ld. Counsel for the RD seeks more time stating that report from the RoC has been received and final report is being prepared.

Reply of R4 is already on record.

Despite service, till date Respondent Nos.1, 2 and 3 have not made the appearance nor filed their reply. Their right to file reply is closed.

List the petition for hearing on **19.06.2024**.

Rejoinder, if any, be filed before the date fixed.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**